Title: Election to the Governing Council of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong

HON. SPEAKER: Now, we shall take up Item No. 18 – Motion for Election to the Governing Council of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong.

Shri Jagat Prakash Nadda.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): I beg to move the following:-

"That in pursuance of rule 3(b) read with rule 4(b) of the Rules of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from amongst themselves to serve as a member of the Governing Council of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, subject to the other provisions of the said Rules."

HON. SPEAKER: The question is:

"That in pursuance of rule 3(b) read with rule 4(b) of the Rules of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from amongst themselves to serve as a member of the Governing Council of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, subject to the other provisions of the said Rules."

The motion was adopted.

(ii) Tuberculosis Association of India